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17. CP 060/00167/14 in
O.A. NO. 060/00334/14

Sanjay Thorpe Vs. Dr. Harsh Vardhan & Anohter

13.10.2014

Present: Mr. J.R. Syal, counsel for the petitioner
Mr. K.B. Sharma, counsel for the respondents

1. Learned counsel for the respondents has produced a copy of order dated 25.09.2014 passed by the respondents in compliance of the orders of this Tribunal. On the basis thereof, he submits that the CP may be disposed of as having been satisfied.
2. A copy of the order passed by the respondents is made available to the learned counsel for the petitioner. He endorses the statement made by the learned counsel for the petitioner.
3. Accordingly, the CP is disposed of as having been satisfied. Notices stand discharged.

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(UDAY KUMAR VARMA)
MEMBER (A)

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(SANJEEV KAUSHIK)
MEMBER (J)